## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4240 ANSWERED ON:22.03.2013 ADB LOAN AGREEMENT Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of FINANCE be pleased to state:

(a) whether the Government has signed any loan agreement with Asian Development Bank (ADB) for Urban Sector Development Investment Program to support rehabilitation and expansion of basic urban infrastructure in various States in the country in the recent past;

(b) if so, the details thereof and terms and conditions of each such assistance State/UT-wise; and

(c) the manner in which such projects are likely to address the infrastructure deficiencies, tap economic potential and improve the conditions of cities?

## Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) & (b) The details of projects under implementation in urban sector with loan assistance from ADB is attached as Annexure. The detailed terms and conditions are enumerated in the Loan Agreement, which inter-alia includes 25 years term (including grace period) with interest rate determined in accordance with London Interbank Offer Rate (LIBOR) based lending facility and commitment fee 0.15% per annum, along with a maturity premium of 0.1-0.2 % depending on repayment schedule.

(c) The projects are intended for infrastructure development in the areas of water supply, sewerage, sanitation, drainage, solid waste management etc. in the project implementation areas and are likely to benefit people as per figures indicated in last column of Annexure referred to in reply of parts-(a) & (b).